



# RESERVE BANK OF INDIA SERVICES BOARD, MUMBAI

Advt. No. 1A /2010-11

Telegraphic Address : "SERVBOARD" Mumbai

(This advertisement and the format of the Application can be accessed on RBI Website [www.rbi.org.in](http://www.rbi.org.in))

Applications (App.) are invited for the post mentioned below **on contract basis** in Reserve Bank of India (RBI/Bank) from Indian citizens, subjects of Nepal and Bhutan, Tibetan refugees (who came over to India before 1st January 1962) and Persons of Indian Origin who have migrated from Myanmar and Sri Lanka with the intention of permanently settling in India and in whose favour Eligibility Certificates have been issued by Government of India.

Post	Number of Vacancies					TOTAL
	Unreserved i.e. General (GEN)	Scheduled Castes (SC)	Scheduled Tribes (ST)	Other Backward Classes (OBC)	Persons With Disability (PWD)	
Executive Interns (on Contract Basis)	101	30	15	54	06*	200

\*PWD may belong to any category (GEN/SC/ST/OBC) and are included in the Total vacancies. Out of 6 vacancies, 2 vacancies each are reserved for Hearing Impaired (HI), Visually Handicapped (VH), and Orthopaedically Handicapped (OH) candidates.

Note: (i) The degree of disability should be between 40% to 75% in case of Hearing Impaired Persons (HI). (ii) For Visually Handicapped (blind and partially blind), a person should fulfill either (a) total absence of sight or (b) with visual acuity not exceeding 6/60 or 20/200 (snellen) in the better eye with correcting lenses or (c) with limitation of the field of vision subtending an angle of 20 degrees or worse. (iii) The degree of disability should be minimum 40% in case of Orthopaedically Handicapped (OH).

The Persons With Disability (i.e. HI, VH and OH) should possess a latest Certificate to this effect issued by an authorized Government of India/State Government Department/Hospital.

## Definitions

- (i) **First Party shall mean the Reserve Bank of India/Bank.**  
(ii) **Second Party shall mean the Executive Intern on limited period of contract for the purpose of terms and conditions mentioned in this advertisement.**

## 1. Eligibility Criteria:

### (A) Educational Qualifications: (as on 01-07-2010)

A First Class Bachelor's Degree with a minimum of 60% marks or an equivalent grade. SC/ST/PWD(HI/VH/OH) candidates having Second Class with a minimum of 50% marks or equivalent grade in Bachelor's Degree examination are eligible to apply if posts are reserved for them

### AND

GEN/OBC/SC/ST/PWD(HI/VH/OH) candidates must also possess skills relating to Information Technology. For this purpose, they must have successfully completed any **Certificate Course** related to Information Technology.

### (B) Age: (as on 01-07-2010)

Between 21 and 30 years (candidates must have been born not earlier than 02-07-1980 and not later than 01-07-1989). Upper age is relaxable by

- (i) 3 years in the case of OBC candidates if the posts are reserved for them.  
(ii) 5 years in the case of SC/ST candidates if the posts are reserved for them.  
(iii) 10 years for PWD (Gen), 13 years for PWD (OBC) and 15 years for PWD (SC/ST) candidates, if posts are reserved for Persons with Disability.

## 2. APPLICATION FEE (Non-Refundable):

Rs.100/- (Rupees one hundred only). No fee is payable by SC/ST/ PWD candidates. Fee is payable by Demand Draft favouring **Reserve Bank of India** and payable at **Mumbai** only. However, candidates from un-banked areas may pay fee by crossed Indian Postal Orders (IPO) in favour of **Reserve Bank of India** payable at GPO, **Mumbai**. Candidates should write their name and address on the reverse of the Demand Draft and in the space provided for the purpose on the Postal Orders (if fee is payable) and enclose them to the application with a pin (should not be stapled). Fees sent separately not accompanied with proper application or payment in any other manner will not be accepted. Fees once paid will not be refunded under any circumstances.

## 3. Scheme of Selection:

**A) Selection** will be through Written Examination (WE) which will be an Objective Type Test followed by an Interview. The Objective Type test paper will be of 3 hours duration for 200 marks. The paper shall consist tests of i) General Awareness ii) English Language iii) Quantitative Aptitude and iv) Reasoning. Candidates have to secure minimum marks separately for each test as may be prescribed by the Board. Candidates who secure minimum marks separately for each test as prescribed will be short-listed for interview based on the aggregate marks obtained in the Objective Test. The minimum aggregate cut off marks for being short-listed for Interview will be decided by the Board in relation to the number of vacancies. Candidates may answer the interview in Hindi or English at their option. Final Selection will be based on the performance of the candidate in the WE (Objective Type Test) and Interview taken together.

**B) The 'WE'** (Objective Type Test of 3 hours duration for 200 marks) will be held on **Sunday, the October 24, 2010.**

**C) Examination Centres:** 'WE' will be held at the following Centres (Code Numbers indicated in the brackets)

Name of Centre	Code No.	Name of Centre	Code No.
Ahmedabad	(11)	Mumbai	(25)
Bangalore	(12)	Nagpur	(26)
Bhopal	(13)	New Delhi	(27)
Bhubaneswar	(14)	Panaji	(28)
Kolkata	(15)	Patna	(29)
Chandigarh	(16)	Pune	(30)
Chennai	(17)	Thiruvananthapuram	(31)
Guwahati	(18)	Agartala	(32)
Hyderabad	(19)	Aizawl	(33)
Jaipur	(20)	Imphal	(34)
Jammu	(21)	Itanagar	(35)
Kanpur	(22)	Kohima	(36)
Kochi	(23)	Port Blair	(37)
Lucknow	(24)	Shillong	(38)

Candidates can select only one centre and must indicate its Name and Code No. in the Application. Centre and Date of 'WE' are liable to be changed at Board's discretion. In the event of cancellation of 'WE' at any Centre, the Board may at its discretion allot an alternative Centre to the candidates concerned. Candidates admitted to the 'WE' will be intimated date, time and venue of 'WE' through Admission Letters (AL). Candidates will not be admitted to the 'WE' without the 'AL'. **Request for change of centre will not be entertained.**

## 4. Compensation Package:

All appointments would be on Cost-to-Company basis and besides the advertised remuneration, no other money / allowance would be payable. The compensation package will include the approximate market value of a suitable accommodation in Mumbai suburbs besides other components like LFC, etc. No perquisites other than Lounge and Dispensary facilities would be allowed. However, the incumbent will be given the medical facilities under the BMFS (Bank's Medical Facility Scheme) and also be eligible for medical reimbursement on declaration basis on the same scale as applicable to the junior most officers in the Bank.

### i) Fixed Compensation:

The compensation for the three years, payable pro rata at the end of each month for the year, shall be as follows:

Component	Total Amount (in Rs.) per annum		
	1st year	2nd year	3rd year
Basic Compensation	2,50,000	3,00,000	3,50,000
Compensation towards Conveyance	65,000	65,000	65,000
Compensation towards House Rent @	1,75,000	1,75,000	1,75,000
Compensation towards LFC*	10,000	10,000	10,000
Aggregate Annual Compensation	5,00,000	5,50,000	6,00,000

\* LFC- Leave Fare Concession

@ The compensation towards House Rent will be paid uniformly irrespective of the place of posting.

### ii) Performance Incentive:

In addition, the Second party will also be entitled to be considered for payment of performance incentive ranging from NIL to a maximum of Rs. 50,000/- per annum. Payment of performance incentive will depend on evaluation of Second party's performance at the end of the year and the quantum will vary depending upon the performance level achieved by the Second party. The performance incentive will not be payable if either Party terminates the contract before completion of the relevant year. The other details shall be as fixed by the Bank from time to time and shall be made known to the Second party in due course.

### iii) Medical Benefits:

The Second party will be eligible for all medical benefits as available to the junior most officers in the Bank i.e. Medical benefits on declaration basis towards private treatment and settlement of all bills towards medical treatment /hospitalisation of self and dependants as per the schedules.

## 5. Terms and Conditions of Contract Appointment of the Executive Interns

Standard terms and conditions of contract appointment will be applicable mutatis mutandis to all the Executive Interns appointed on contract basis.

I) **Period:** The Second Party's term of contract with the First party will be for a period of 3 years from the date of reporting.

II) **Job responsibility:** The Second Party shall execute and perform all such duties that may be assigned to him/her by First Party from time to time and First Party reserves its right to change these at its discretion.

III) **Placement:** The selected candidates will be liable to be posted to any office of the Bank.

IV) **Leave:** The Second Party will be entitled to leave at the rate of 15 days per calendar year (leave to be calculated on pro rata basis for any fractional period). Any absence beyond the above period will be treated as leave without compensation.

V) **Accommodation:** The Second Party will be required to make own arrangements for his/her stay.

VI) **Superannuation benefits:** The Second Party will not be entitled to any superannuation / terminal benefits in respect of the services performed during the period of contract.

VII) **Other facilities:** The Second Party will be eligible for use of First Party's Lounge facilities and Medical facilities including dispensary for medical treatment of self and dependants, during the period of contract. No other facilities will be provided.

VIII) **Seniority:** The Second Party will have no claims to any seniority, either among the individuals appointed on contract basis or vis-à-vis the regular employees of the Bank, as each contract appointment will be on a stand-alone basis.

IX) **Conduct and Discipline:** The Second Party must agree to be governed by the Code of Conduct and Discipline as applicable for Contract Appointees. For this purpose, the Second Party will be placed at **Level -1**.

X) **Termination of Contract:**

A) During the period of contract, either Party shall have the right to terminate the contract for a reasonable cause with prior notice of at least one month or compensation of one month in lieu of notice provided that such notice or compensation in lieu thereof shall not be necessary on the part of First Party where the termination is for misconduct specified under the Code of Conduct and Discipline agreed to by the Second Party, which is supported by satisfactory evidence recorded in an enquiry held for the purpose in the manner as prescribed under the Code of Conduct and Discipline.

B) Notwithstanding the terms agreed to as in clause (A) above, the contractual appointment with the First Party will come to an end automatically on the expiry of the period of contract. There shall be no obligation on the part of the First Party to issue a formal order of termination or to give any prior notice in this behalf. The Second Party shall agree that no compensation will be payable on the termination or expiry of the contract.

XI) **Re-appointment on Contract:** The contract appointee will **not** be eligible for reappointment on contract under the scheme with the First Party.

XII) **Appointment with the First Party:** The Second Party will have no right for consideration for regular appointment with the First Party. He/She may however appear and compete for such appointment along with other outside candidates in accordance with and subject to the prescribed terms and conditions as may be applicable to other candidates.

XIII) **Secrecy:** The Second Party shall sign a declaration of secrecy on the usual lines.

XIV) **Undertaking to protect Bank's interest:** The Second Party shall sign an undertaking to protect First Party's interest.

**6. Pre-examination training for SC/ST/ PWD(HI/VH/OH) candidates:** The Bank arranges pre-examination training for the WE (Objective Type Test) for SC/ST/PWD candidates, free of cost, at the centres where the Bank has its offices. Candidates who desire to avail of the training may apply **separately** to the Regional Director/General Manager, Reserve Bank of India at any one of the centres marked (\*\*) below, whichever is convenient to them in the format furnished below on or before **August 30, 2010. Candidates should not send their application for training to the Reserve Bank of India Services Board's Office (Board), Mumbai as the Board will not entertain such applications.**

**FORM OF APPLICATION FOR TRAINING**

The Regional Director/General Manager  
Reserve Bank of India

Place : \_\_\_\_\_  
Date : \_\_\_\_\_

\*\* \_\_\_\_\_

Dear Sir

**Pre-examination training – 'Executive Intern'**

I have applied to the RBISB for the post of Executive Intern. Please register my name for training in English/Hindi<sup>ii</sup> medium. I enclose an attested copy of the Caste/Physically Handicapped Certificate. I note that I will have to make my own arrangements for stay and meet all my expenses. I also note that undergoing the training will not confer on me any right to be called for the Examination or for appointment on contract basis in the Bank.

Yours faithfully

(Signature)

Name and Address

Encl: Attested copy of the Caste/Physically Handicapped Certificate.

# Delete inapplicable.

(Note: Training in Hindi will be held only if sufficient number of candidates are registered)

\*\*Addresses of the Centres: One Centre to be chosen from the list given below:

P.B. No. 1, Ahmedabad-380014; P.B. No. 5467, Bengaluru-560001; P.B. No. 32, Bhopal-462011; P.B. No. 16, Bhubaneswar-751001; Sector 17, Chandigarh-160017; P.B. No. 40, Chennai-600001; P.B. No. 120, Guwahati-781001 (for Agartala / Aizawl / Guwahati / Imphal / Itanagar / Kohima / Shillong centres); P.B. No. 1, Hyderabad-500004; P.B. No. 12, Jaipur-302004; P.B. No. 1, Jammu-180012; M.G. Road, Kanpur-208001; P.B. No. 3065, Kochi-682018; P.B. No. 552, Kolkata-700001 (for Kolkata / Port Blair centres); P.B. No. 24, Lucknow-226001; P.B. No. 4528, Plot No. 3, Sector 10, H.H. Nirmaladevi Marg, CBD Belapur, Navi Mumbai-400614; P.B. No. 15, Nagpur-440001; 6, Sansad Marg, New Delhi-110001; P.B.No. 20, Panaji-403001; P.B. No. 162, Patna-800001; College of Agricultural Banking, Ganeshkhind Road, Pune-411016; P.B. No. 6507, Thiruvananthapuram-695033.

## 7. GENERAL RULES / INSTRUCTIONS:

I) APPLICATION FORMAT (FOR OFF-LINE MODE) IS GIVEN AT THE END. CANDIDATES APPLYING BY OFF-LINE MODE SHOULD APPLY STRICTLY IN CONFORMITY WITH THE FORMAT AS PRESCRIBED.

II) APP. NOT ACCOMPANIED BY PRESCRIBED FEES (UNLESS EXEMPTED) OR INCOMPLETE/ILLEGIBLE/NOT IN THE PRESCRIBED FORMAT, WITHOUT PHOTOGRAPH, WITHOUT SIGNATURE WILL BE REJECTED AND NO CORRESPONDENCE IN THIS REGARD WILL BE ENTER-TAINED BY THE BOARD.

III) APPLICATION MUST BE COMPLETED IN ALL RESPECTS. INCOMPLETE APPLICATIONS WILL NOT BE CONSIDERED.

IV) CANDIDATES **SHOULD NOT ENCLOSE** ANY CERTIFICATES OR COPIES THEREOF WITH THE APPLICATION. THEIR CANDIDATURE WILL BE CONSIDERED ON THE STRENGTH OF THE INFORMATION DECLARED IN THE APPLICATION. IF AT ANY STAGE, IT IS FOUND THAT ANY INFORMATION FURNISHED IN THE APP. IS FALSE/INCORRECT OR IF ACCORDING TO THE BOARD, THE CANDIDATE DOES NOT SATISFY THE ELIGIBILITY CRITERIA, HIS CANDIDATURE/APPOINTMENT IS LIABLE TO BE CANCELLED/TERMINATED.

V) ALL EDUCATIONAL QUALIFICATIONS MUST HAVE BEEN OBTAINED FROM RECOGNISED UNIVERSITIES/ INSTITUTIONS IN INDIA OR ABROAD. IF GRADES ARE AWARDED INSTEAD OF MARKS, CANDIDATES SHOULD CLEARLY INDICATE ITS NUMERICAL EQUIVALENT.

VI) CANDIDATES SHOULD SATISFY THEMSELVES ABOUT THEIR ELIGIBILITY FOR THE POST APPLIED FOR. THE BOARD WOULD ADMIT TO THE 'WE' ALL THE CANDIDATES APPLYING FOR THIS POST WITH THE REQUISITE FEE (WHEREVER APPLICABLE) ON THE BASIS OF THE INFORMATION FURNISHED IN THE APP. AND SHALL DETERMINE THEIR ELIGIBILITY ONLY AT THE FINAL STAGE I.E. WHILE CALLING THEM FOR INTERVIEW.

VII) THE BOARD SHALL NOT ENTERTAIN REQUESTS FROM THE CANDIDATES SEEKING ADVICE ABOUT THEIR ELIGIBILITY TO APPLY.

VIII) IF A CANDIDATE DOES NOT RECEIVE 'AL' FOR 'WE'/ANY OTHER COMMUNICATION FROM THE BOARD, HE/SHE SHOULD CONTACT THE IN-CHARGE OF THE RBI OFFICE, DURING OFFICE HOURS, AT THE EXAMINATION CENTRE INDICATED IN THE APPLICATION ALONG WITH DULY SIGNED PASSPORT SIZE PHOTOGRAPH, **TWO DAYS BEFORE THE DATE OF EXAMINATION** FOR NECESSARY GUIDANCE. FAILURE TO COMPLY WITH ABOVE INSTRUCTIONS WILL DEPRIVE THE

CANDIDATE OF ANY CLAIM FOR CONSIDERATION.

IX) **CANDIDATES WILL HAVE TO APPEAR FOR THE 'WE' AT THEIR OWN EXPENSES.** HOWEVER, THOSE CALLED FOR INTERVIEW, WILL BE REIMBURSED TO AND FRO ACTUAL FIRST CLASS/II AC RAILWAY FARE BY THE SHORTEST ROUTE FROM THE PLACE OF THEIR RESIDENCE/PLACE OF WORK TO THE PLACE OF INTERVIEW WHICHEVER IS NEARER.

X) IN ALL CORRESPONDENCE WITH THE BOARD, ROLL NO. INDICATED IN THE 'ADMISSION LETTER' (AL) MUST BE QUOTED.

XI) CHANGE OF ADDRESS, IF ANY, SHOULD BE INFORMED TO THE BOARD IMMEDIATELY. ALTHOUGH EVERY EFFORT WILL BE MADE TO TAKE ON RECORD SUCH CHANGES, THE BOARD DOES NOT ACCEPT ANY RESPONSIBILITY IN THE MATTER, PARTICULARLY WHEN THE TIME GAP BETWEEN RECEIPT OF INTIMATION AND DATE OF EXAMINATION / INTERVIEW IS VERY SHORT.

XII) CANDIDATES ALREADY IN SERVICE OF GOVT./QUASI-GOVT. ORGANISATIONS AND PUBLIC SECTOR BANKS /UNDERTAKINGS WILL HAVE TO PRODUCE A "NO OBJECTION CERTIFICATE" FROM THEIR EMPLOYER, AT THE TIME OF INTERVIEW. HOWEVER, BEFORE APPOINTMENT IN RBI, A PROPER DISCHARGE CERTIFICATE FROM THE EMPLOYER WILL HAVE TO BE PRODUCED.

XIII) CANVASSING IN ANY FORM WILL BE A DISQUALIFICATION.

XIV) IN ALL MATTERS REGARDING ELIGIBILITY, CONDUCT OF EXAMINATION, INTERVIEWS, ASSESS-MENT, PRESCRIBING MINIMUM QUALIFYING STANDARDS IN 'WE' AND INTERVIEW, IN RELATION TO NUMBER OF VACANCIES AND COMMUNICATION OF RESULT, THE BOARD'S DECISION SHALL BE FINAL AND BINDING ON THE CANDIDATES AND NO CORRESPONDENCE SHALL BE ENTERTAINED IN THIS REGARD.

XV) MOBILE PHONES, PAGERS, OR ANY OTHER COMMUNICATION DEVICES ARE NOT ALLOWED INSIDE THE PREMISES, WHERE THE EXAMINATION IS BEING CONDUCTED. ANY INFRINGEMENT OF THESE INSTRUCTIONS SHALL ENTAIL DISCIPLINARY ACTION INCLUDING BAN FROM FUTURE EXAMINATIONS.

XVI) THE BOARD DOES NOT FURNISH THE MARK-SHEET TO CANDIDATES. HOWEVER, THE 'WE' AND INTERVIEW MARKS MAY BE AVAILABLE ON THE BANK'S WEBSITE AFTER THE DECLARATION OF THE FINAL RESULT.

## 8. SUBMISSION OF THE APPLICATION :

Candidates can apply for the post either on the prescribed Application (OFF-LINE) or submit the application ON-LINE followed up by sending to the Board's office a printout (hardcopy) of the online application.

i) **ON-LINE:** The candidate can apply On-line using the link/URL "<http://onlinedr.rbi.org.in>"

Detailed 'Instructions for Applying Online' are available on this link. Candidates should read the instructions carefully and then click on "**Apply**" link.

Salient features of the system of On-Line Application are given hereunder:

a) Before starting filling up of ON-LINE application, a candidate must purchase the DD or IPO for Rs. 100/- (excepting SC/ST/PWD candidates who are exempted from payment of fees).

b) Fee exempted category candidates can straightway fill the ON-LINE application.

c) Candidates NEED to take a PRINTOUT of their on line application after submission of the data through the system. A signed photograph must be pasted (not to be stapled) at the specified place on the printout and the candidate must sign on the printout of the application and attach DD or IPO of Rs.100/- (if required to pay fee).

d) Candidates **need to** send the print out (hard copy) of the online Application to the Reserve Bank of India Services Board's Office (RBISB) by ordinary post. In case the print out (hard copy) is not received by the Board by the CLOSING DATE mentioned in this advertisement, the ON-LINE application will not be entertained and will be rejected.

e) Applications should not be filled more than once. Duplicate applications will not be entertained and will be rejected.

f) The Online applications can be submitted till **11.59 P.M. of August 23, 2010** after which the link will be disabled.

ii) **OFF-LINE:** The candidates must apply in the Application format published in this advertisement. It should be typed or neatly handwritten on a good quality White A4 size paper. All the columns in the application (except PH category and Fee, if not applicable) must be filled legibly or typed. Incomplete and illegible applications will be rejected.

iii) Off-line application or printout of the online application, as the case may be, have to be sent by **ordinary post** to

**"The General Manager, Reserve Bank of India Services Board, Post Box No.4618, Mumbai Central Post Office, Mumbai-400008".**

The cover should be superscribed "APPLICATION FOR THE POST OF EXECUTIVE INTERN".

iv) Off-line Application or printout of the On-line Application, as the case may be, in closed cover, may also be deposited in the box specially kept for the purpose at Reserve Bank of India, Opposite Mumbai Central Railway Station, Mumbai Central, Mumbai 400 008.

v) **Candidates should apply either by ON-LINE mode or OFF-LINE mode. They should not submit application by both the modes. Duplicate applications will be rejected.**

## 9. CLOSING DATE:

I) Off-line Application or the printout of the On-line Application, as the case may be, should reach the Board's Office on or before **6.00 P.M. on August 30, 2010.**

II) In the case of App. received **only by post** from candidates living abroad, in Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura; Ladakh division of Jammu and Kashmir State; Lahaul and Spiti Districts and Pangi Sub-division of Chamba district of Himachal Pradesh; Andaman and Nicobar Islands and Lakshadweep, the last date of receipt of Application will be on or before 6.00 P.M. on September 6, 2010. For Applications received in any manner other than by post, the benefit of extended time will not be available.

III) The Board takes no responsibility for any delay in receipt of Applications or loss thereof in postal transit.

## 10. CHECK-LIST FOR SUBMISSION OF THE APPLICATION :

I) The Format of the application given below should not itself be used as application.

II) The App. strictly in conformity with the Format as prescribed must be typed or neatly hand-written in Hindi or English on a good quality white A4 size paper and duly affixed (not stapled) with a signed latest passport size photograph. Candidates should ensure that all the entries have been correctly filled in and the Application, as also the photograph are signed. Application without signature, photo, fee (if applicable), not in prescribed Format, incomplete or illegible shall be rejected.

III) Name and Address in the application must be written **IN CAPITAL LETTERS in English only**, since processing is computerized.

IV) Candidates should write their name and address on the reverse of the Demand Draft and in the space provided for the purpose on the Postal Orders (if fee is payable) and enclose them to the application with a pin (should not be stapled).

V) The post applied for should be superscribed on top of the cover containing the Application.

VI) Candidates must ensure that the Application [either off-line or printout of the online] along with DD/IPO (if applicable) should reach the Board's office on or before the CLOSING DATE. Even after the successful submission of ON-LINE Application through the system within the prescribed date, if the print out of the online application does not reach the Board on or before CLOSING DATE, the Application of the candidate will be treated as rejected.

# RESERVE BANK OF INDIA SERVICES BOARD, MUMBAI

## APPLICATION FOR THE POST OF EXECUTIVE INTERNS (ON CONTRACT BASIS)

Advt No. 1A/2010-11

1) **NAME IN FULL (IN ENGLISH WITH CAPITAL LETTERS):**

RECEIPT NO :

FEE PAID :

(FOR OFFICE USE)

2) **CATEGORY:**

A) WRITE **GEN** for General / **SC** for Scheduled Caste / **ST** for Scheduled Tribe / **OBC** for Other Backward Class. (OBC candidates coming under 'Creamy Layer' should indicate their category as **GEN**). This column should not be kept blank

B) **PH(PWD)** Category WRITE **OH** for Orthopaedically Handicapped, **HI** for Hearing Impaired and **VH** for Visually Handicapped in addition to the main Category in **A** above (**Others leave it Blank**)



PASTE A SIGNED  
LATEST PASSPORT  
SIZE PHOTOGRAPH  
DO NOT STAPLE

3)	EXAMINATION CENTRE	CENTRE CODE
	<input type="text"/>	<input type="text"/>

4) **GENDER:** Write M for Male and F for Female

5) **DATE OF BIRTH:**

DATE	MONTH	YEAR
<input type="text"/>	<input type="text"/>	<input type="text"/>

6) **AGE (AS ON 01.07.2010)**

\_\_\_\_\_ YEARS \_\_\_\_\_ MONTHS

7) **ACADEMIC QUALIFICATIONS (AS ON 01.07.2010)**

Qualification	Main Subjects	Date of Result	University/Institute	Overall % of marks (Up to two dec.points)	Class/Division
Graduation					
Information Technology					

8) **PARTICULARS OF EXAMINATION FEE:**

Name of the Drawee Bank/Post Office	No. & Date of DD/Indian Postal Order/s	Amount in Rs.
<input type="text"/>	<input type="text"/>	<input type="text"/>

9) **POSTAL ADDRESS (IN ENGLISH AND IN CAPITAL LETTERS - DO NOT WRITE NAME)**

<input type="text"/>	
<input type="text"/>	
<input type="text"/>	
STATE: <input type="text"/>	PIN: <input type="text"/>
E-mail Address, if any: <input type="text"/>	
Telephone No. with STD code, if any: <input type="text"/>	<input type="text"/>

I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that if at any stage, it is found that any information given in this application is false/incorrect or that I do not satisfy the eligibility criteria according to the Board, my candidature/appointment is liable to be cancelled /terminated. I have read and understood the stipulation given in the advertisement and hereby undertake to abide by them.

PLACE :

(Signature of the Applicant)

DATE :

NAME: \_\_\_\_\_

### Very Important points to be noted by the candidates :-

I) Candidates must complete the application in all respects including pasting of photograph.

II) Incomplete application in any respect will be rejected and no correspondence will be entertained by the Board in this matter.